

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 2262 of 2019

Jai Prakash Narayan Sharma & Others

... **Petitioners**

-Versus-

The State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Rajendra Krishna, Advocate

For the State : Mr. Mithilesh Singh, G.P.-IV

08/10.09.2020. Heard Mr. Rajendra Krishna, learned counsel for the petitioners and Mr. Mithilesh Singh, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Rajendra Krishna, learned counsel for the petitioners has advanced his arguments.

Let this matter appear on 14.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/